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Central Administrative Tribunal
Principal Bench
New Delhi

OA-2163/96

New Delhi this the 27th day of November, 1996.

Hon'ble Sh. S.R. Adige, Member (A)

Hon'ble Dr. A. Vedavalli, Member (J)

1. Sh. Subhash Chander,

S/o Sh. Ram Prakash,

R/o 5/73, Rashtrapati Bhawan,

Sampada Awas, Kali Bari Lane,

Gole Dak Khana,

New Delhi-1.

2. Sh. Chander Pal Singh,

S/o Sh. Sikram Singh,

R/o Prithvi Raj Lane, H.No.60,

Double Storey, Khan Market,

New Delhi.

3. Sh. Veer Sain,

S/o Sh. Ratan Singh,

R/o I/4110 Ram Nagar Ext.

Loni Road, Shahdara,

Delhi-110032.

...Applicants

(By Advocate Sh. D.R. Gupta)

Versus

1. The Controller of Accounts (Admn.);

Principal Accounts Office,

Min. of Urban Affairs & Employment,

'E' Wing, Second Floor,

Nirman Bhavan,

New Delhi-110011.

2. The Sr. Accounts Officer,

Principal Accounts Office (Admn.),

Min. of Urban Affairs & Employment,

Nirman Bhavan,

New Delhi-110011.

...Respondents

(By Advocate Sh. V.S.R. Krishna)

ORDER (Oral)

(Hon'ble Mr. S.R. Adige)

Heard.

Both counsel agree that this O.A. may be
disposed of in the light of the directions contained

in judgement dated 1.7.1996 in OA-1672/95. - Sh.

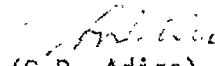
A

Rajesh Kumar Mehto & Others vs. The Chief Controller
of Accounts, Ministry of Finance. We direct
accordingly.

2. This O.A. stands disposed of
accordingly. No costs.



(Dr. A. Vedavalli)
Member (J)



(S.R. Adige)
Member (A)

'Sanju'